

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26045/2025 BLAPL/9011/2025	BHABANI SHANKAR SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KODALA /503 /2025 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000412/2025
2	D-BLAPL/26048/2025 BLAPL/9012/2025	JALANDHAR @ JALANDHOR MALLICK VS STATE OF ODISHA	PRAHALLAD SAHU VS	KHAJURIPADA /32 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2025
3	D-BLAPL/26051/2025 BLAPL/9013/2025	JATRA SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /278 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000048/2024
4	D-BLAPL/26026/2025 BLAPL/9014/2025	PADMABATI DIGAL VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
5	D-BLAPL/26029/2025 BLAPL/9015/2025	REKHA MAHANANDA VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
6	D-BLAPL/26030/2025 BLAPL/9016/2025	BIKRAM MALIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI RURAL PS /267 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000466/2025
7	D-BLAPL/26031/2025 BLAPL/9017/2025	TUNA SETHI @ RUNA SETHI VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
8	D-BLAPL/26033/2025 BLAPL/9018/2025	MIRIYAL MALI @ M.MALI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /405 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000036/2025
9	D-BLAPL/26041/2025 BLAPL/9019/2025	TUTU BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	K.NUAGOAN /120 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000130/2025
10	D-BLAPL/26042/2025 BLAPL/9020/2025	PADMAN SINHA VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /111 /2025 J.M.F.C.,CHANDAHANDI(Nabarangapur) GR/0000106/2025
11	D-BLAPL/25947/2025 BLAPL/9021/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BRAHMAGIRI /207 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Puri) GR/0000257/2025

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12	D-BLAPL/25951/2025 BLAPL/9022/2025	PURNA CHANDRA BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /159 /2025 J.M.F.C.,BODEN(Nuapada) CT/0000156/2025
13	D-BLAPL/26044/2025 BLAPL/9023/2025	SAGAR NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /570 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000566/2025
14	D-BLAPL/26065/2025 BLAPL/9024/2025	PAHANA ORAM VS STATE OF ODISHA	DEVASHIS PANDA VS	JHIRPANI P.S. /101 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000278/2023
15	D-BLAPL/26112/2025 BLAPL/9025/2025	KULDEEP @ KULDEEP MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000092/2025
16	D-BLAPL/25924/2025 BLAPL/9026/2025	ANANDA NANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MUDANPUR RAMPUR /115 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000090/2024
17	D-BLAPL/26168/2025 BLAPL/9027/2025	KUNA SWAIN @ JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /276 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000127/2025
18	D-BLAPL/26171/2025 BLAPL/9028/2025	ARJUN PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /492 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001197/2025
19	D-BLAPL/26202/2025 BLAPL/9029/2025	DEB VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /23 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000100/2025
20	D-BLAPL/24236/2025 BLAPL/9030/2025	KUNA SAMAL VS STATE OF ODISHA	LOKANATH NAIK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000044/2025
21	D-BLAPL/26167/2025 BLAPL/9031/2025	AJAY KUMAR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001122/2024
22	D-BLAPL/25612/2025 BLAPL/9032/2025	ARUN KUMAR PRADHAN @ MANTU VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000158/2024
23	D-BLAPL/25776/2025	ABHINASH MALO @ ABINASH	MANGU NANDY	ORKEL /68 /2018

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	BLAPL/9033/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000061/2018
24	D-BLAPL/26034/2025 BLAPL/9034/2025	BHARAT PATRO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /171 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000353/2025
25	D-BLAPL/25896/2025 BLAPL/9035/2025	KHIROD KUMAR MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BHANDARIPOKHARI /349 /2025 J.M.F.C. II BHADRAK(Bhadrak) GR/0000344/2025
26	D-BLAPL/26173/2025 BLAPL/9036/2025	MANOJ BIRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPUR /128 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPT Spl/0000031/2025
27	D-BLAPL/26175/2025 BLAPL/9037/2025	RADHA KRISHNA KHEMUDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /101 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000096/2024
28	D-BLAPL/26428/2025 BLAPL/9038/2025	SWAGATIKA PRADHAN VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 AD-HOC A.D.J.(FTSC),SAMBALPUR(Samb ST/0000109/2025
29	D-BLAPL/26177/2025 BLAPL/9039/2025	SIBA PRASAD NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /153 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000552/2025
30	D-BLAPL/26182/2025 BLAPL/9040/2025	BAINTHU DHIBAR @ TIKU SAMAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	PALLAHARA /270 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000048/2025
31	D-CMP/29226/2025 CMP/1343/2025	DEBADUTTA MISHRA VS DILLIP KUMAR MISHRA	PRANAMITA BASTIA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar CS/0000118/2009
32	D-CMP/32418/2025 CMP/1344/2025	MANORAMA MISHRA VS MINATI MISHRA	PRASANTA KUMAR SATAPATHY VS	// 2ND A.D.J.,PURI(Puri) CVREV/0000004/2024
33	D-CMP/33480/2025 CMP/1345/2025	BIJAYA KUMAR MOHAPATRA VS RAMAKRUSHNA @ RAMAHARI PANIGRAHI	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CS/0000069/2014
34	D-CONTC/34537/2025 CONTC/4030/2025	RAKESH MAHANA VS	ADV. VS	// ()

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35	D-CONTC/34570/2025 CONTC/4031/2025	ANANYA DAS,IAS PURNA CHANDRA BEHERA VS SALINI PANDIT, IAS	ADV VS	// // ()
36	D-CONTC/31260/2025 CONTC/4032/2025	SK.MANWAR ALLI VS SONAMIKA ROY,O.E.S, I	ADV. VS	// // ()
37	D-CONTC/33484/2025 CONTC/4033/2025	SANTOSH MAHALI VS BIBHUDUTTA BASANTIA,I.A AND A.S	ADV. VS	// // ()
38	D-CONTC/34087/2025 CONTC/4034/2025	KANAK MANJARI PRADHAN VS RANJAN KUMAR SAHOO,OAS I (JB)	ADV. VS	// // ()
39	D-CONTC/34836/2025 CONTC/4035/2025	NARENDRA PRASAD KHETI VS GIRISH S.N.,IAS	ADV. VS	// // ()
40	D-CONTC/33187/2025 CONTC/4036/2025	KSHIROD KUMAR SAHOO VS SUVENDU KUMAR SAHOO,OAS (A)(JB)	ADV. VS	// // ()
41	D-CONTC/34535/2025 CONTC/4037/2025	DUMESH PATEL VS ANANYA DAS,IAS	ADV. VS	// // ()
42	D-CRLA/26259/2025 CRLA/1015/2025	MUNA @ SUSANTA KUMAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /225 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000254/2023
43	D-CRLMC/25432/2025 CRLMC/3400/2025	DURGESH KUMAR MAHANTI VS M/S. ELOQUENT MACHINOTESHV PVT. LTD.,BBSR	SIDHESWAR RATH VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002643/2021
44	D-CRLMC/25512/2025 CRLMC/3401/2025	ASHOK CHANDRA DORA VS STATE OF ODISHA	RAJJEET ROY VS	TUSURA /12 /2008 J.M.F.C.,TUSURA(Balangir) GR/0000067/2008
45	D-CRLMC/25775/2025 CRLMC/3402/2025	KESHAB KHILLA VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000176/2023

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46	D-CRLMC/25848/2025 CRLMC/3403/2025	SANJAY @ SANAJAYA KUMAR JADAV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DELANGA /213 /2021 J.M.F.C.,PIPILI(Puri) GR/0000590/2021
47	D-CRLMC/25869/2025 CRLMC/3404/2025	GIRIDHARI NIAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /144 /2013 C.J.M.,NAWAPARA(Nuapada) CT/0000358/2013
48	D-CRLMC/25879/2025 CRLMC/3405/2025	NILANCHAL MUNI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /61 /2000 A.D.J.,KODALA(Ganjam) ST/0000010/2020
49	D-CRLMC/25880/2025 CRLMC/3406/2025	KHIROD NAIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	LALBAG /12 /2020 3RD A.D.J., CUTTACK(Cuttack) Spl/0000006/2020
50	D-CRLMC/25915/2025 CRLMC/3407/2025	MAYA ASSOCIATES VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// J.M.F.C,CUTTACK(Cuttack) ICC/0000338/2021
51	D-CRLMC/25950/2025 CRLMC/3408/2025	CHAKRADHAR MOHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JAMDA PS /29 /2012 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP GR/0000479/2012
52	D-CRLMC/25728/2025 CRLMC/3409/2025	GAYA @ GAYADHAR SAMAL @ RANJANKANTI SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /29 /2011 J.M.F.C.,BALASORE(Baleshwar) CT/0000245/2011
53	D-CRLMC/25739/2025 CRLMC/3410/2025	NARENDRA CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /126 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000432/2025
54	D-CRLMC/25771/2025 CRLMC/3411/2025	SK.IMRAN @ SADDAM @ SK IBRAHIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /43 /2020 J.M.F.C.,JATNI(Khordha) GR/0000049/2020
55	D-CRLMC/25781/2025 CRLMC/3412/2025	RANJAN KUMAR DEHURY VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /56 /2017 ASST.SESIONS JUDGE,ATHAGARH(Cu ST/0000119/2019
56	D-CRLMC/25812/2025 CRLMC/3413/2025	KAPILA CHARAN MALLICK VS BASUDEV MISHRA	SOUBHAGYA KUMAR DASH VS	// J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000677/2022
57	D-CRLMC/26071/2025	JADU KISKU	KULDEEP MOHANTY	BETNOTI /94 /2016

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	CRLMC/3414/2025	VS STATE OF ODISHA	VS	2ND A.D.J., BARIPADA(Mayurbhanj) CT/0000242/2016
58	D-CRLMC/26314/2025 CRLMC/3415/2025	SANKAR PRASAD DAS VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001169/2019
59	D-CRLMC/25556/2025 CRLMC/3416/2025	BALABHADRA DILLA @ DILA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /237 /2020 J.M.F.C.,HEMGIR(Sundargarh) GR/0001375/2020
60	D-CRLMC/25559/2025 CRLMC/3417/2025	UPA @ PUPA @ RAKESH MALLICK @ MALIK @ MALIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /45 /2019 J.M.F.C.,NIALI(Cuttack) GR/0000036/2019
61	D-CRLMC/25667/2025 CRLMC/3418/2025	ANSUMAN PATTANAİK VS PUNJAB NATIONAL BANK, KHORDHA	BIJAY KUMAR MOHANTY VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004053/2022
62	D-CRLMC/25809/2025 CRLMC/3419/2025	ADIKANDA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	SINDHIKELA PS /26 /2017 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000071/2017
63	D-CRLMP/25789/2025 CRLMP/1103/2025	BINAYAKANT MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
64	D-CRLMP/25838/2025 CRLMP/1104/2025	BISWAJIT NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	/ /0 (//
65	D-CRLREV/25292/2025 CRLREV/569/2025	KEDARNATH BEHERA VS STATE OF ODISHA	DEBI PRASAD DAS VS	PURIGHAT /84 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000409/2022
66	D-CRLREV/25715/2025 CRLREV/570/2025	ANANTA PRABHA MOHANTY VS STATE OF ODISHA	PRAJNA PRIYAMBADA VS	CYBER CRIME AND ECO. OFFENCE, CU 3RD A.D.J., CUTTACK(Cuttack) CRA/0000004/2023
67	D-CRLREV/25760/2025 CRLREV/571/2025	ASHA DEVI VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000045/2025
68	D-CRLREV/25769/2025 CRLREV/572/2025	ADITYA KUMAR NAYAK VS	ASHOK KUMAR SARANGI VS	/ /0 1ST. A.D.J.,ROURKELA(Sundargarh)

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69	D-CRLREV/25808/2025 CRLREV/573/2025	CHANDRA SEKHAR MAHARANA NIRANJAN NAIK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	CRA/0000043/2024 DASPALLA /30 /2018 DISTRICT & SESSIONS JUDGE,NAYAGA CRA/0000047/2024
70	D-CRLREV/23024/2025 CRLREV/574/2025	SUSHANTA@SUSANTA KUMAR ROUT VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /180 /2015 A.D.J.,SALIPUR(Cuttack) CRA/0000012/2017
71	D-CRLREV/25637/2025 CRLREV/575/2025	BIMBADHAR SETHY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /91 /1993 A.D.J.,BHADRAK(Bhadrak) CRA/0000030/2000
72	D-CRLREV/25938/2025 CRLREV/576/2025	LINGARAJ MAHALI @ LITU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000392/2023
73	D-CRP/31282/2025 CRP/34/2025	TRILOCHAN SAHU VS ANANTA SAHU	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (SD),DEOGARH(Debagarh) CS/0000057/2022
74	D-FAO/34472/2025 FAO/401/2025	PURANLAL SAHU VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA MIS.CASE/0000122/2025
75	D-FAO/34629/2025 FAO/402/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED VS RINA @ RUNA NAYAK	GOPAL CHANDRA SAMANTARAY VS	// COMMNR. FOR EMPLOYEES COMPENS EC/0000018/2010
76	D-FAO/34132/2025 FAO/403/2025	STATE OF ODISHA VS AMITARANI JENA	SUMAN PATTANAYAK,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000071/2015
77	D-MACA/33289/2025 MACA/991/2025	RINA SETHI VS SANTOSH PATIHARI @ PADHIARI	GYANARANA JAN MAHAPATRI VS	// A.D.J.,ASKA(Ganjam) Mac/0000104/2017
78	D-MACA/34057/2025 MACA/992/2025	VIDYADHAR SAHOO VS LAXMAN KUMAR PRADHAN	BISHNU BRATA SINGH VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000002/2022
79	D-MACA/32406/2025 MACA/993/2025	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR VS RUPESH KUMAR NAG	PRASANTA KUMAR MAHALI VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000040/2023

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80	D-MACA/33950/2025 MACA/994/2025	D.M., M/S. NATIONAL GENERAL INSURANCE CO. LTD.,ANGUL VS KAILASH CHAND MUNDHRA	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000162/2021
81	D-MACA/33292/2025 MACA/995/2025	JOSHANA PATRA VS SANTOSH PATIHARI@ PADHIARI	GYANA RANJAN MOHAPATRA VS	// A.D.J.,ASKA(Ganjam) Mac/0000103/2017
82	D-MACA/32499/2025 MACA/996/2025	BRANCH MANAGER , ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,ANGUL VS PRAMILA NAYAK	G.P.DUTTA VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000118/2022
83	D-MATA/29135/2025 MATA/328/2025	PRADOSH KUMAR ROUT VS TWINKLE BISWAL	SAYANTAN PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) IA/0000001/2025
84	D-MATA/33602/2025 MATA/329/2025	PRAMILA BALA BEHERA VS DR.SUKANTA KUMAR JENA	ADYASIDHI MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000602/2017
85	D-MATA/34160/2025 MATA/330/2025	NIRANJAN BARIK VS REENA BARIK	DIPTI RANJAN MOHAPATRA VS	// JUDGE, FAMILY COURT, SAMBALPUR(S) CP/0000043/2022
86	D-MATA/34383/2025 MATA/331/2025	SANTOSH MAHATO VS ROSYRANI PATEL	SARAT CHANDRA MEKAP VS	// JUDGE, FAMILY COURT, JHARSGUDA(J) CP/0000090/2023
87	D-MATA/34234/2025 MATA/332/2025	NIRMAL CHANDRA RATH VS RASHMITA PANDA	SANGRAM KESHARI ROUT VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000024/2024
88	D-MSA/34208/2025 MSA/54/2025	M/S. SAI KRISHNA HOMES PVT. LTD.,KHURDA VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA	BIRAJA PRASAD TRIPATHY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000002/2024
89	D-RPFAM/31492/2025 RPFAM/237/2025	G.YAMUNA RANI @ GADALI YEMUNARANI VS P.MUKESH KUMAR	KAMAL RAY VS	// JUDGE FAMILY COURT AT PARALAKH Crp/0000025/2025
90	D-RPFAM/34241/2025 RPFAM/238/2025	BASANT KUMAR SAHOO VS SULOCHANA SAHOO	PRAJIT KUMAR PRADHAN VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000010/2023
91	D-RPFAM/34275/2025	BISHNUPRIYA SAHOO	SARADA PRASAD DASH	//

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	RPFAM/239/2025	VS SADANANDA SAHOO	VS	JUDGE, FAMILY COURT, DHENKANAL Crp/0000176/2024
92	D-RSA/31187/2025 RSA/427/2025	DEOKARAN BAGH@KHADIA VS PARBATI BAGH@KHADIA	NIRANJAN SINGH (1) VS	// DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000004/2017
93	D-RSA/31867/2025 RSA/428/2025	DEBI PRASAD HARICHANDAN VS NANDINI SINGH	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000053/2023
94	D-RSA/31871/2025 RSA/429/2025	DEBI PRASAD HARICHANDAN VS NANDINI SINGH	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000054/203
95	D-RSA/33730/2025 RSA/430/2025	SANTOSH KUMAR SAHOO VS BISHNUPRIYA SAHOO	MAHESWAR MOHANTY VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000032/2020
96	D-RSA/32045/2025 RSA/431/2025	KANCHANBALA NAYAK VS RATIKANTA NAYAK	PRAFULLA CHANDRA DAS VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000026/2023
97	D-RVWPET/34006/2025 RVWPET/203/2025	MANAGING COMMITTEE , GIRIDHARI PARBATI DEVI HIGH SCHOOL, JAJPUR VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
98	D-SAO/32738/2025 SAO/15/2025	SURENDRANATH PATRO VS PRATIMA SAHU	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000019/2024
99	D-WA/33971/2025 WA/1468/2025	AJAYA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //
100	D-WA/33973/2025 WA/1469/2025	SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //
101	D-WA/30265/2025 WA/1470/2025	MANAGING COMMITTEE /GOVERNING BODY OF THE PHARMACEUTICAL COLLEGE, VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //
102	D-WA/33013/2025 WA/1471/2025	STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// ()

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103	D-WA/33528/2025 WA/1472/2025	KARTIK CHANDRA SWAIN STATE OF ODISHA VS SUBRATA KUMAR MOHANTY	SAROJ KUMAR JEE , A.G.A. VS	// // 0 //
104	D-WA/30726/2025 WA/1473/2025	SITA MUDULI VS STATE OF ODISHA	SAMBHU CH. NATH SHARMA VS	// 0 //
105	D-WP(C)/34362/2025 WP(C)/24034/2025	HARIHAR MARTHA VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
106	D-WP(C)/33519/2025 WP(C)/24035/2025	SANJUKTA BEHERA VS JATEEN KUMAR BEHERA	MANMAYA KUMAR DASH VS	// 0 //
107	D-WP(C)/33785/2025 WP(C)/24036/2025	PRATIMA SETHY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
108	D-WP(C)/34143/2025 WP(C)/24037/2025	LALA SUSANTA KUMAR SINGH VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
109	D-WP(C)/34120/2025 WP(C)/24038/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
110	D-WP(C)/34258/2025 WP(C)/24039/2025	BENGA PADHAN VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
111	D-WP(C)/34811/2025 WP(C)/24040/2025	ALOK PANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
112	D-WP(C)/34122/2025 WP(C)/24041/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
113	D-WP(C)/34436/2025 WP(C)/24042/2025	KARUNAKAR JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //

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114	D-WP(C)/34194/2025 WP(C)/24043/2025	KISHORE CHANDRA PALO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
115	D-WP(C)/34421/2025 WP(C)/24044/2025	SOVAGINI DIPAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
116	D-WP(C)/28357/2025 WP(C)/24045/2025	SRIBASSA NAIK VS COLLECTOR CUM D.M.SUNDERGARH	RAJAT KUMAR PANDA VS	// 0 //
117	D-WP(C)/34410/2025 WP(C)/24046/2025	NITYANANDA MAJHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
118	D-WP(C)/34474/2025 WP(C)/24047/2025	BIMAL KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
119	D-WP(C)/33654/2025 WP(C)/24048/2025	M/S B.R. ENTERPRISES, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	KAJAL SAHOO VS	// 0 //
120	D-WP(C)/34224/2025 WP(C)/24049/2025	MEGHARAY MURMU VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
121	D-WP(C)/34477/2025 WP(C)/24050/2025	MODERN ROADWAYS PVT.LTD, UDIT NAGAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
122	D-WP(C)/34349/2025 WP(C)/24051/2025	DHRUB CHARAN SAMANTARAY VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
123	D-WP(C)/34483/2025 WP(C)/24052/2025	JAYANTI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
124	D-WP(C)/34486/2025 WP(C)/24053/2025	SAILAJA NANDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
125	D-WP(C)/34401/2025	SURENDRA GURU	GOPINATH PANDA	//

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	WP(C)/24054/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/34135/2025 WP(C)/24055/2025	SABITRI PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
127	D-WP(C)/34230/2025 WP(C)/24056/2025	ASWINI KUMAR MISHRA VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
128	D-WP(C)/34228/2025 WP(C)/24057/2025	JASHMINI BHUYAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
129	D-WP(C)/34138/2025 WP(C)/24058/2025	PRIYA RANJAN DAS VS KOTAK MAHINDRA BANK LTD, B.M. CUTTACK BRANCH	SURESH KUMAR PANDA VS	// 0 //
130	D-WP(C)/33808/2025 WP(C)/24059/2025	DIBAKAR PATRA VS THE PRESIDENT OF DISTRICT CONSUMER DISPUTES REDRESSA COMMISSION, KORAPUT	HEMANTA KUMAR ROUT VS	// 0 //
131	D-WP(C)/34137/2025 WP(C)/24060/2025	PRIYABRATA MOHAPATRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
132	D-WP(C)/34434/2025 WP(C)/24061/2025	ANTARYAMI SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
133	D-WP(C)/34259/2025 WP(C)/24062/2025	PRAVAT NALINI BEURIA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
134	D-WP(C)/34452/2025 WP(C)/24063/2025	LAXMIDHAR SETHI VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
135	D-WP(C)/34610/2025 WP(C)/24064/2025	STATE OF ODISHA VS SUPRIYA PATI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
136	D-WP(C)/30846/2025 WP(C)/24065/2025	ANANTA SATPATHY VS	DURGESH NARAYAN RATH VS	// 0

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137	D-WP(C)/34840/2025 WP(C)/24066/2025	STATE OF ODISHA JAJATI KHARA VS	DR. BINODA KUMAR MISHRA VS	// // ()
138	D-WP(C)/34447/2025 WP(C)/24067/2025	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	SAROJA KANTA SAMAL VS	// // ()
139	D-WP(C)/34469/2025 WP(C)/24068/2025	STATE OF ORISSA INFRASTRUCTURE WATCHDOG, NEW DELHI VS	DEBASISH HAZRA VS	// // ()
140	D-WP(C)/34369/2025 WP(C)/24069/2025	STATE OF ODISHA RANJITA SAHU VS	KURESH PRASAD DASH VS	// // ()
141	D-WP(C)/34448/2025 WP(C)/24070/2025	STATE OF ODISHA CHARULATA DEI VS	SIBA PRASAD SWAIN VS	// // ()
142	D-WP(C)/34462/2025 WP(C)/24071/2025	STATE OF ODISHA M/S GREEN INDIA INFRASTRUCTURE AND DEVELOPERS PVT. LTD., BBSR VS	TAPAN MISHRA VS	// // ()
143	D-WP(C)/34193/2025 WP(C)/24072/2025	SECRETARY REAL ESTATE REGULATION AUTHORITY, BBSR SUBHRANSU MOHAPATRA VS	LAMBODAR PRADHAN VS	// // ()
144	D-WP(C)/34328/2025 WP(C)/24073/2025	STATE OF ODISHA BIJAYA KUMAR BHANJA DEO VS	DR.PURUSOTTAM CHULI VS	// // ()
145	D-WP(C)/34455/2025 WP(C)/24074/2025	STATE OF ODISHA KANCHANA BEHERA VS	SIBA PRASAD SWAIN VS	// // ()
146	D-WP(C)/34534/2025 WP(C)/24075/2025	STATE OF ODISHA SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE VS	SUBHANKAR ROUT VS	// // ()
147	D-WP(C)/34204/2025 WP(C)/24076/2025	STATE OF ODISHA BHAGABAN CHANDRA DASH VS	PADMALOCHAN MOHANTY VS	// // ()
		MD AND CEO, CANARA BANK, BENGALURU		//

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148	D-WP(C)/34463/2025 WP(C)/24077/2025	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //
149	D-WP(C)/34416/2025 WP(C)/24078/2025	LINGARAJ BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	D-WP(C)/34616/2025 WP(C)/24079/2025	STATE OF ODISHA VS SATYARANJAN MISHRA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
151	D-WP(C)/34475/2025 WP(C)/24080/2025	SADAN GAHIR VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
152	D-WP(C)/34888/2025 WP(C)/24081/2025	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
153	D-WP(C)/34381/2025 WP(C)/24082/2025	ANANDA KALYANI MAHUNTA VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	UPENDRA KUMAR SAMAL VS	// 0 //
154	D-WP(C)/34480/2025 WP(C)/24083/2025	URMAT NAG VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //
155	D-WP(C)/34539/2025 WP(C)/24084/2025	HIL-TECH SCHOOL AND COLLEGE OF NURSING EDUCATION, BBSR VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
156	D-WP(C)/34024/2025 WP(C)/24085/2025	INFRASTRUCTURE WATCHDOG, NEW DELHI VS STATE OF ODISHA	DEBASISH HAZRA VS	// 0 //
157	D-WP(C)/34531/2025 WP(C)/24086/2025	HARIHAR MARTHA VS PRESIDENT, THE PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., KACHERI ROAD, PURI	ABHAYA KUMAR SHARMA VS	// 0 //
158	D-WP(C)/34797/2025 WP(C)/24087/2025	PURNA CHANDRA KHAMARI VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
159	D-WP(C)/34530/2025	SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE	SUBHANKAR ROUT	//

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	WP(C)/24088/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/34809/2025 WP(C)/24089/2025	SARASWATI PARIDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
161	D-WP(C)/34865/2025 WP(C)/24090/2025	PATIKA RENUKA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
162	D-WP(C)/34206/2025 WP(C)/24091/2025	RAJ KUMARI LAL VS LIC HOUSING FINANCE LIMITED, BBSR	RAJU KUMAR SATPATHY VS	// 0 //
163	D-WP(C)/34113/2025 WP(C)/24092/2025	M/S. JAGANNATH PANIPANCHAYAT, CUTTACK VS STATE TAX OFFICER, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
164	D-WP(C)/34867/2025 WP(C)/24093/2025	BALARAM SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
165	D-WP(C)/34148/2025 WP(C)/24094/2025	CHITARANJAN DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
166	D-WP(C)/34541/2025 WP(C)/24095/2025	RANJIT KUMAR LIMA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
167	D-WP(C)/34454/2025 WP(C)/24096/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
168	D-WP(C)/34554/2025 WP(C)/24097/2025	URKULI DHARUA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
169	D-WP(C)/34213/2025 WP(C)/24098/2025	SURESH CHANDRA MOHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
170	D-WP(C)/34529/2025 WP(C)/24099/2025	MANORANJAN PARIDA VS	BUDHIRAM DAS VS	// 0

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171	D-WP(C)/34445/2025 WP(C)/24100/2025	STATE OF ODISHA TIKILI BHOI VS	KSHIROD KUMAR ROUT VS	// // ()
172	D-ABLAPL/23945/2025 ABLAPL/10163/2025	STATE OF ODISHA RAJAT KUMAR BARIK VS	MAHENDRA KUMAR MOHAPATRA VS	// //0 ()
173	D-ABLAPL/24987/2025 ABLAPL/10164/2025	STATE OF ODISHA SURYAKANTA MAHAPATRA @ SURYAKANTA MOHAPATRA VS	JUGALA KISHORE PANDA VS	// PARJANG /355 /2025 ()
174	D-ABLAPL/25645/2025 ABLAPL/10165/2025	STATE OF ODISHA SUKANTA KUMAR DAS @ SUKANTA DAS VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /167 /2025 ()
175	D-ABLAPL/25759/2025 ABLAPL/10166/2025	STATE OF ODISHA NAGENDRA NATH SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
176	D-ABLAPL/25821/2025 ABLAPL/10167/2025	STATE OF ODISHA AJIT MALLIK @ AJAY MALLIK VS	MANOJ KUMAR MALLICK VS	// AUL /245 /2025 ()
177	D-ABLAPL/25859/2025 ABLAPL/10168/2025	STATE OF ODISHA CHAKRADHAR DAS VS	JAYANTA KUMAR MAJHI VS	// //0 J.M.F.C.(CITY),BALASORE(Baleshwar)
178	D-ABLAPL/25883/2025 ABLAPL/10169/2025	STATE OF ODISHA PADIA PRADHAN @ PADMA CHARAN PRADHAN VS	DINESH KUMAR MOHANTY VS	// 2(A)CC/0000092/2017 KANAS /101 /2025 ()
179	D-ABLAPL/25890/2025 ABLAPL/10170/2025	STATE OF ODISHA GHANASHYAM TANDI VS	LALIT SAHU VS	// BIJEPUR /106 /2025 ()
180	D-ABLAPL/26252/2025 ABLAPL/10171/2025	STATE OF ODISHA ASWINI KUMAR DASH VS	DEVASHIS PANDA VS	// TIRTOL /431 /2025 ()
181	D-ABLAPL/25901/2025 ABLAPL/10172/2025	STATE OF ODISHA BAIKUNTHA BHARATIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// KOKSARA /245 /2025 () //

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182	D-ABLAPL/25918/2025 ABLAPL/10173/2025	BISWABHUSAN BAHUBALINDRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BAIDESWAR /151 /2023 () //
183	D-ABLAPL/25946/2025 ABLAPL/10174/2025	MADHAB CHANDRA DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	/ /0 () //
184	D-ABLAPL/25942/2025 ABLAPL/10175/2025	BISHAL KECHHUA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	GURUNDIA /18 /2025 () //
185	D-ABLAPL/25962/2025 ABLAPL/10176/2025	BULI NAYAK @ BHULI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /361 /2025 () //
186	D-ABLAPL/25966/2025 ABLAPL/10177/2025	DASHARATHI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /361 /2025 () //
187	D-ABLAPL/26032/2025 ABLAPL/10178/2025	SASMITA BISHI VS STATE OF ODISHA	ANKANN PANDA VS	KESINGA /310 /2025 () //
188	D-ABLAPL/26035/2025 ABLAPL/10179/2025	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /628 /2025 () //
189	D-ABLAPL/26038/2025 ABLAPL/10180/2025	BASANTI NAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	TARASINGI /48 /2013 () //
190	D-ABLAPL/25944/2025 ABLAPL/10181/2025	ANAMA CHARAN PRUSTY VS STATE OF ODISHA	DHARMENDRA SETHY VS	BHADRAK RURAL /301 /2025 () //
191	D-ABLAPL/26039/2025 ABLAPL/10182/2025	ROHITA DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /197 /2025 () //
192	D-ABLAPL/25834/2025 ABLAPL/10183/2025	AMRIT SPANDAN BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	SAHADEV KHUNTA /229 /2025 () //
193	D-ABLAPL/26040/2025	BIBESH NAYAK @ DEEBASH KUMAR NAYAK @ DIBASA NAYAK	SOMANATH NANDA	MANGALPUR /102 /2024

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	ABLAPL/10184/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/26099/2025 ABLAPL/10185/2025	NIGAMANANDA SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /353 /2025 () //
195	D-ABLAPL/26089/2025 ABLAPL/10186/2025	NETRANANDA BEHERA @ SIPU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /114 /2025 () //
196	D-ABLAPL/26102/2025 ABLAPL/10187/2025	SAROJ LENKA @ KALIA LENKA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHUNTUNI /186 /2024 () //
197	D-ABLAPL/26108/2025 ABLAPL/10188/2025	JAGANNATH BISWAL @ JAGAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /319 /2025 () //
198	D-ABLAPL/26114/2025 ABLAPL/10189/2025	PRADEEP KUMAR PANDA @ LIKUN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA SADAR /132 /2024 () //
199	D-ABLAPL/26113/2025 ABLAPL/10190/2025	NARAHARI SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	NAIKANI-DIHI /36 /2003 () //
200	D-ABLAPL/26103/2025 ABLAPL/10191/2025	MINAKETAN MAHAKUL VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /144 /2025 () //
201	D-ABLAPL/26128/2025 ABLAPL/10192/2025	ABINASH KUMAR PARIDA VS STATE OF ODISHA	SANTOSH KUMAR SETHI VS	MALKANGIRI /202 /2021 () //
202	D-ABLAPL/26122/2025 ABLAPL/10193/2025	DOLINDRA KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /162 /2025 () //
203	D-ABLAPL/26142/2025 ABLAPL/10194/2025	BAILA @ BAILOCHAN KANDHPANI VS UNION OF INDIA (RAILWAY)	SATYA NARAYAN MISHRA 4 VS	/ /0 J.M.F.C., KESINGA(Kalahandi) 2(C)CC/0000003/2025
204	D-ABLAPL/26132/2025 ABLAPL/10195/2025	SARABA @ BRUNDABAN NAYAK VS	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2025 ()

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205	D-ABLAPL/26134/2025 ABLAPL/10196/2025	STATE OF ODISHA BIJAY NAYAK @ BIJAYA NAYAK VS	JAJATI KESHARI KHUNTIA VS	// KORAPUT TOWN /140 /2025 ()
206	D-ABLAPL/26144/2025 ABLAPL/10197/2025	STATE OF ODISHA RAJESH BHUTIA VS	ASWINI KUMAR KARMI VS	// ATHAMALLIK /153 /2023 ()
207	D-ABLAPL/26138/2025 ABLAPL/10198/2025	STATE OF ODISHA RAJ SINGH VS	JAYAKRISHNA MOHAPATRA VS	// KODINGA /23 /2021 ()
208	D-ABLAPL/26139/2025 ABLAPL/10199/2025	STATE OF ODISHA TAPAS RANJAN PATEL VS	BHABANI SHANKAR DASPARIDA VS	// LAIKERA /253 /2025 ()
209	D-ABLAPL/26129/2025 ABLAPL/10200/2025	STATE OF ODISHA MANOJ BASTIA VS	SUSANTA KUMAR BARAL VS	// // ()
210	D-ABLAPL/26143/2025 ABLAPL/10201/2025	STATE OF ODISHA SHASIKANTA JENA @ SASIKANTA JENA VS	DIBYAJYOTI SAHOO VS	// AGARAPADA /119 /2025 ()
211	D-ABLAPL/26145/2025 ABLAPL/10202/2025	STATE OF ODISHA MD. SUBEDAR VS	JAYAKRISHNA MOHAPATRA VS	// KODINGA /23 /2021 ()
212	D-ABLAPL/26160/2025 ABLAPL/10203/2025	STATE OF ODISHA DINAKRUSHNA MANGARAJ VS	AVIRAM PATRA VS	// CUTTACK SADAR /275 /2025 ()
213	D-ABLAPL/26096/2025 ABLAPL/10204/2025	STATE OF ODISHA PITABASA @ PITABASH BHOI VS	SWAGAT KUMAR SAHU VS	// PARADEEP MODEL /225 /2025 ()
214	D-ABLAPL/26158/2025 ABLAPL/10205/2025	STATE OF ODISHA MANAS KUMAR SUNDARAY VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /286 /2025 ()
215	D-ABLAPL/26283/2025 ABLAPL/10206/2025	STATE OF ODISHA MAMATA DALAI @ DALEI VS STATE OF ODISHA	MANGU NANDY VS	// MALKANGIRI /338 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/26187/2025 ABLAPL/10207/2025	AMBUJA MALLIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GURUDIJHATIA /147 /2025 () //
217	D-ABLAPL/26313/2025 ABLAPL/10208/2025	UTTAM KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	/ /0 () //
218	D-ABLAPL/26191/2025 ABLAPL/10209/2025	JAGADISH BADAPANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /74 /2025 () //
219	D-ABLAPL/26165/2025 ABLAPL/10210/2025	SHANTILATA BISWAL VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	AGARAPADA /145 /2024 () //
220	D-ABLAPL/26323/2025 ABLAPL/10211/2025	DIBYA RANJAN SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 () //
221	D-ABLAPL/26172/2025 ABLAPL/10212/2025	KALPATARU SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /300 /2025 () //
222	D-ABLAPL/26326/2025 ABLAPL/10213/2025	SANJEEB BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BIRIDI PS /91 /2025 () //
223	D-ABLAPL/26332/2025 ABLAPL/10214/2025	PRANESWAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	ATHGARH /231 /2025 () //
224	D-ABLAPL/26333/2025 ABLAPL/10215/2025	ASHOK JANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /132 /2024 () //